

[To be published in the Delhi Gazette (Part-IV) Ordinary]

HIGH COURT OF DELHI, NEW DELHI

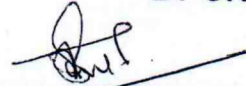
No. 01 /DHC/Gaz.II-A/G-10/2023A

Dated: 06/01/2024.

NOTIFICATION:

Hon'ble the Acting Chief Justice has been pleased to permit Mr. Harjot Singh, an officer of Delhi Judicial Service, to change his name from "HARJOT SINGH" to "HARJOT SINGH AUJLA" and ordered that henceforth he will be known as "HARJOT SINGH AUJLA".

BY ORDER



(DR. SAURABH KULSHRESHTHA)
OFFICER ON SPECIAL DUTY (GAZETTE-II)

[दिल्ली राजपत्र (भाग-IV) साधारण में प्रकाशनार्थ]
दिल्ली उच्च न्यायालय: नई दिल्ली

सं. 01/डी.एच.सी./गजट II-ए/जी-10/2024
दिनांक: 06/01/2024

अधिसूचना:

माननीय कार्यकारी मुख्य न्यायाधीश ने श्री हरजोत सिंह, दिल्ली न्यायिक सेवा के एक अधिकारी को अपना नाम "हरजोत सिंह" से "हरजोत सिंह औजला" करने की सहर्ष अनुमति देते हुए आदेश दिया है कि अब से उन्हें "हरजोत सिंह औजला" के नाम से जाना जाएगा।

आदेशानुसार

सौरभ कुलश्रेष्ठ

(डॉ. सौरभ कुलश्रेष्ठ)

विशेष कार्य अधिकारी (गजट-II)

HIGH COURT OF DELHI, NEW DELHI

(Gazette II-A Branch)

No. 195-209/DHC/Gaz.II-A/G-10/2024 Date: 8/01/2024



To

1. The Pr. District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Pr. District & Sessions Judge, South District, Saket Courts, Delhi.
3. The Pr. District & Sessions Judge, East District, Karkardooma Courts, Delhi.
4. The Pr. District & Sessions Judge, South-West Distt., Dwarka Courts, Delhi
5. The Pr. District & Sessions Judge, Shahdara District, Kkd Courts, Delhi.
6. The Pr. District & Sessions Judge, South-East District, Saket, Delhi.
7. The Pr. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Pr. District & Sessions Judge, New Delhi Distt, Patiala House Courts.
9. The Pr. District & Sessions Judge, North-West District, Rohini Courts, Delhi.
10. The Pr. District & Sessions Judge, North District, Rohini Courts, Delhi.
11. The Pr. District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
12. The Pr. District & Sessions Judge, North-East District, Kkd Courts, Delhi.
13. The Pr. Judge, Family Courts (HQ), Dwarka, Delhi.
14. The Director, Delhi Judicial Academy, Dwarka, Delhi.
15. The Principal Secretary, LJ&LA, Govt. of NCT of Delhi.

Sub: Change of name in r/o an officer of Delhi Judicial Service from "HARJOT SINGH" to "HARJOT SINGH AUJLA"

Sir/Madam,

I am directed to forward herewith copy of a Notification No.01/DHC/Gaz.II-A/G-10/2024 dated 06.01.2024, regarding change of name of Mr. "HARJOT SINGH" to "HARJOT SINGH AUJLA", an officer of Delhi Judicial Service, presently posted as Metropolitan Magistrate in New District, New Delhi. The necessary changes be incorporated by the district(s) concerned, in the service book and other records pertaining to the officer.

Judl. Br.

Yours sincerely,

(Mukesh Gupta)

Deputy Registrar (Gaz. II-A)
For Registrar General

Encl. As above

Endst. No. _____/DHC/Gaz.II-A/G-10/2024

Date:

1. Mr. Harjot Singh Aujla, Metropolitan Magistrate through the Pr. District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi w.r.t. their Endst. No. 12724/Judl./NDD dated 16.11.2023.
2. The AOJ (Gaz.II-B), High Court of Delhi, New Delhi.
3. Personal file of the concerned officer.

(Sunil Singh Negi)

Assistant Registrar (Gaz.II-A)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/ 3582-3617

Dated, Delhi the 01 JAN 2024

Sub:- Change of name in r/o an officer of Delhi Judicial Service from
"HarjoT SINGH" to "HARJOT SINGH AUJLA".

*Copy forwarded along with its enclosure for information and
necessary action to :-*

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi